

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:140  
ANSWERED ON:24.11.2014  
VRS FOR EMPLOYEES OF SICK CPSES  
Patil Shri Kapil Moreshwar

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the workers of sick Central Public Sector Enterprises (CPSEs) Units have shown unwillingness to the Voluntary Retirement Scheme(VRS) being offered to them due to its unattractive features;
- (b) If so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government proposes to amend the said scheme to make it more attractive for the said workers; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA )

(a) & (b):Voluntary Retirement Scheme (VRS)in Central Public Sector Enterprises (CPSEs) was first notified in October, 1988. In order to make the VRS Policy more attractive, it was revised in May, 2000. The provisions of this revised VRS Scheme cover financially sound CPSEs that can sustain a scheme of VRS on their own surplus resources as well as the marginal profit/loss making enterprises /sick and unviable units. Implementation of the VRS Scheme in CPSEs is monitored by the concerned administrative Ministries/Departments.

(c) & (d): Presently, there is no proposal to amend the said scheme.